

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

OA/021/407/2016

**Dated: 07/06/2019**

## Between

L. Sreepathi Rao,  
S/o. L. Chinnaiah, aged 54 years,  
Deputy Director (Engineering),  
Commercial and Revenue Division,  
Prasar Bharathi, Hyderabad.

... Applicant

1. Union of India rep. by its Secretary, Ministry of Information and Broadcasting, New Delhi.
2. Prasara Bharathi rep. by its Chief Executive Officer, 2<sup>nd</sup> floor, PTI Bhavan, Sansad Marg, New Delhi.
3. Director General, Doordarshan, Doordarshan Bhavan, New Delhi - 110 001.

## ... Respondents

Counsel for the Applicant : Dr. P.B. Vijaya Kumar  
Counsel for the Respondents : Mr. A. Radhakrishna, Sr. PC to CG

***CORAM :***

***Hon'ble Mr. Justice L. Narasimha Reddy, Chairman***  
***Hon'ble Mr. B.V. Sudhakar, Admn. Member***

***ORAL ORDER***

(Per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman)

Learned counsel for the applicant submits that in view of the developments that have taken place during the pendency of the O.A., it has become infructuous. The O.A. is dismissed as infructuous. There shall be no order as to costs.

***(B.V. SUDHAKAR)***  
***MEMBER (ADMN.)***  
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***(JUSTICE L. NARASIMHA REDDY)***  
***CHAIRMAN***